

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.18244/2017

(Arising out of impugned final judgment and order dated 27-03-2015 in CRLA No.942/1987 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUNENDRA ALIAS MUNNA

Respondent(s)

(IA No.85584/2018 - FOR CONDONATION OF DELAY IN FILING; and, IA No.85586/2018 - FOR CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)

Date : 20-02-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Ratnakar Dash, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Rajya Vardhan Mall, Adv.

For Respondent(s) Mr. S. K. Verma, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter dated 18.02.2020 circulated by the learned counsel for the petitioner, the matter is adjourned to 06.03.2020.

(MUKESH NASA)
COURT MASTER

(R.S. NARAYANAN)
BRANCH OFFICER